

Emergent Petition Through Online

In the Court of the Principal District and Sessions Judge, Cuddalore

Dated this the ____ day of March 2020

Cr.I.M.P.No. ____/2020

In

Crime No. ____/2020

U/s 439 Cr.P.C.

SI No.	Accused Name and Father's Name	Address	Cr.No.	Police Station	Offences	Name of the Court	Advocate Name and Enrolment Number
01							
02							

Kindly give a brief note on grounds for granting bail in the below given box in not more than 10 words: